

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1490 OF 2018 IN
DFR NO. 2991 OF 2018

Dated : 1st November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Assam Power Distribution Company LimitedAppellant(s)

Versus

Assam Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : -----

ORDER

Issue notice to the Respondents returnable on 15.11.2018. Dasti, in addition, is also permitted.

List this matter on **15.11.2018**.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N. K. Patil)
Judicial Member